

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI**

**ORDER**

In terms of order no.15/D-2/Gaz.IA/DHC/2026 dated 30.04.2026 of Hon'ble High Court of Delhi, official exigencies and as per requests of Ld. Judicial Officers, following posting & transfer of Drivers as well as Official Vehicles are made with immediate effect :-

SN	Name of the driver & EC	From	To
1	Sh. Dinesh Solanki, S/o Sh.Jai Bhagwan Solanki EC: 10050	Pool Car Section, Patiala House Courts, New Delhi	Pool Car Section, Tis Hazari Courts, Delhi <i>(to be attached with Dr. Vijay Kumar Dahiya, Ld. Principal District &amp; Sessions Judge (West), Tis Hazari Courts, Delhi)</i>
2	Sh. Ramesh Kumar S/o Sh. Kartar Singh  <i>(driver on contractual basis)</i>	Office of the Principal Judge (HQ/HOD) Family Courts, Dwarka, New Delhi	Pool Car Section, Tis Hazari Courts, Delhi <i>(to be attached with Dr. Vijay Kumar Dahiya, Ld. Principal District &amp; Sessions Judge (West), Tis Hazari Courts, Delhi) (on Diverted Capacity)</i>
3	Sh. Mahender Kumar S/o Sh. Mange Ram, EC: 10044/63939378	Pool Car Section, Tis Hazari Courts, Delhi <i>(earlier attached with Ms. Aditi Choudhary, the then Ld. Principal District &amp; Sessions Judge (West), Tis Hazari Courts, Delhi)</i>	Pool Car Section, Saket Courts, New Delhi <i>(to be attached with Sh. Sanjeev Kumar Aggarwal, Ld. Principal District &amp; Sessions Judge,(SE), Saket Courts,New Delhi)</i>
4	Sh. Rajesh Kumar, S/o Sh. Shyam Lal Malik  <i>(driver on contractual basis)</i>	Office of the Principal Judge (HQ/HOD) Family Courts, Dwarka, New Delhi	Pool Car Section, Saket Courts, New Delhi <i>(to be attached with Sh. Sanjeev Kumar Aggarwal, Ld. Principal District &amp; Sessions Judge,(SE), Saket Courts,New Delhi) (on Diverted capacity)</i>
5	Sh. Surjeet Singh, S/o Sh. Mahavir Singh, EC: 10101/13164969	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Saket Courts, New Delhi
6	Sh. Ashok Kumar. S/o Sh. Om Prakash, EC: 10084/33022387	Pool Car Section, Tis Hazari Courts, Delhi	Office of the Principal Judge (HQ/HOD) Family Courts, Dwarka, New Delhi  <i>(On Diverted capacity)</i>

**OFFICIAL VEHICLE:**

SN	Vehicle no.	From	To
1	DL-1CY-0003 (Ciaz)	earlier attached with Ms. Aditi Choudhary, the then Ld. Principal District & Sessions Judge, (West), Tis Hazari Courts, Delhi	To be attached with Dr. Vijay Kumar Dahiya, Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi
2	DL-1CY-0023 (Ciaz)	earlier attached with Ms. Nivedita Anil Sharma, the then Ld. Principal District & Sessions Judge (South-East), Saket Courts, New Delhi	To be attached with Sh. Sanjeev Kumar Aggarwal, Ld. Principal District & Sessions Judge (South-East), Saket Courts, New Delhi

**Note:-**

- (A) The Drivers posted with the respective Principal District & Sessions Judge(s) may be used by the Ld. Principal District & Sessions Judge(s) as attached with him and also for other official exigency of the entire District under his control as per the discretion of the respective Ld. Principal District & Sessions Judge.

*WS*

- (B) Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.
- (C) All the abovesaid drivers are directed to comply with the transfer order & takeover/handover the charge of respective Vehicle(s) if any, and join their respective place posting immediately.
- (D) The abovesaid transfer /posting of Driver Sh. Ramesh Kumar and Sh. Rajesh Kumar mentioned at srl. no. 2 & 4 respectively in the table above, may be subject to order of Ld. Principal Judge (HQ/HOD), Family Court, Dwarka, New Delhi. It may be requested to pass necessary orders in this regard.

This issues with the approval of Ld. Principal District & Sessions Judge (Hqs), Delhi.



(Naresh Kumar Laka)  
Office-in-Charge, Pool Car Section,  
Tis Hazari Courts, Delhi.

No. 25778 - 808 /Pool Cars/T&P/THC/2026

Dated 06 MAY 2026

**Copy forwarded for information and necessary action to:-**

1. The PS to Ld. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The PS to Ld. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. The PS to Ld. The Principal District & Sessions Judge (NDD), Patiala House Courts, New Delhi.
4. The PS to Ld. The Principal District & Sessions Judge (South-East), Saket Courts, New Delhi.
5. The PS to Ld. Principal Judge (HQ/HOD), Family Court, Dwarka, New Delhi.
6. The Administrative Officer (Judl.)/Br. Incharge, Administration Branch, Family Court, Dwarka, New Delhi.
7. The A.O., Accounts Branch, District Courts (Central/South-East/NDD District), Tis Hazari, Saket, Patiala House Courts.
8. Personal File Admin. Branch III, (Central/South-East/NDD District), Tis Hazari, Saket, Patiala House Courts.
9. Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central/South-East/NDD District), Tis Hazari, Saket, Patiala House Courts
10. The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
11. The Branch Incharge, Pool Car Section, Saket & Patiala House Courts, New Delhi
12. The Driver concerned with the directions to join their respective place of posting immediately.
13. The Branch Incharge, Pool Car Section, Family Court (HQ), Dwarka, New Delhi



Office-in-Charge, Pool Car Section,  
Tis Hazari Courts, Delhi.